

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 1359
TO BE ANSWERED ON 25.11.2019**

Records of Hindu Temples

1359. SHRI. GAURAV GOGOI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has maintained records of the number of Hindu temples under control of State Governments in India;
- (b) if so, the details thereof;
- (c) whether the Government has maintained records of the number of Hindu temples functioning autonomously in India;
- (d) if so, the details thereof;
- (e) whether religious institutions of any other faith are controlled, managed, or administered by State Governments; and
- (f) if not, the reason for this inconsistency?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(SHRI PRAHLAD SINGH PATEL)

(a) No Sir. However, there are 651 numbers of Hindu Temples which are also Centrally Protected Monuments, and thereby under the jurisdiction of the ASI. The State-wise no of such Hindu Temples is as under:-

Name of State	No. of ASI protected Hindu Temples	Name of State	No. of ASI protected Hindu Temples
Tamil Nadu	111	Jharkhand	1
Chattisgarh	5	Uttar Pradesh	24
Karnataka	149	Bihar	8
Maharashtra	41	Orrisa	15
Andhra Pradesh	91	West Bengal	2
Kerala	39	Goa	1
Rajasthan	30	J&K	8
Madhya Pradesh	96	Himachal Pradesh	6
Gujarat	16	Haryana	2
Uttarakhand	5	Delhi	1

As regards the information relating to the list of the Hindu temples under the control of State Government, the issue doesn't relate to ASI.

(b) to (f) Does not arise in view of (a) above.

